

violence in Tripura and pave the way for all-round development of Tripura, and for amity and goodwill among the various sections of the heterogenous population of Tripura.

SHRI BASUDEB ACHARIA (Bankura): We want a discussion on the statement.

MR. DEPUTY SPEAKER: You give it in writing. We will see.

SHRI AMAL DATTA (Diamond Harbour): We have given notice. (*Interruptions*)

MR. DEPUTY SPEAKER: I will consider.

SHRI DINESH GOSWAMI (Guwahati): I ask you that there should be a discussion on this Memorandum of Understanding. We have given notice. (*Interruptions*)

MR. DEPUTY SPEAKER: I have already told you to give it in writing. Then I will consider...

(*Interruptions*)

MR. DEPUTY SPEAKER: Now, as a special case, I am allowing Prof. Madhu Dandavate to introduce the Private Members' Bills.

16.58 1/2 hrs.

PREVENTION OF CORRUPTION  
(AMENDMENT) BILL  
(Omission of Section 6)

[*English*]

PROF. MADHU DANDEVATE (Rajapur): Sir, I beg to move for leave to introduce a Bill further to amend the Prevention of Corruption Act, 1947.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the

Prevention of Corruption Act, 1947."

*The motion was adopted.*

PROF. MADHU DANDEVATE: I introduce the Bill.

16.59 hrs.

AGRICULTURISTS' LOANS (AMENDMENT) BILL

(Amendment of Section 4)

[*English*]

PROF. MADHU DANDEVATE (Rajapur): Sir, I beg to move for leave to introduce a Bill further to amend the Agriculturists' Loans Act, 1884.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Agriculturists' Loans Act, 1884."

*The motion was adopted.*

PROF. MADHU DANDEVATE: I introduce the Bill.

16.59 1/2hrs.

INDIAN FISHERIES (AMENDMENT) BILL

(Amendment of Section 3, etc.)

[*English*]

PROF. MADHU DANDEVATE (Rajapur): Sir, I beg to move for leave to introduce a Bill further to amend the Indian Fisheries Act, 1897.

MR. DEPUTY SPEAKER: The question is: